

**NATIONAL COMPANY LAW TRIBUNAL
HYDERABAD BENCH
COURT HALL NO: II**

Hearing Through: VC and Physical (Hybrid) Mode

CORAM: SHRI. RAJEEV BHARDWAJ, HON'BLE MEMBER (J)

CORAM: SHRI. SANJAY PURI, - HON'BLE MEMBER (T)

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,
HYDERABAD BENCH, HELD ON 25.04.2024 AT 10:30 AM**

TRANSFER PETITION NO.	
COMPANY PETITION/APPLICATION NO.	IA (IBC) NO/826/2024 in CP(IB) No.166/7/HDB/2019
NAME OF THE COMPANY	Suryajyothi Spinning Mills Ltd
NAME OF THE PETITIONER(S)	State Bank of India
NAME OF THE RESPONDENT(S)	Suryajyothi Spinning Mills Ltd
UNDER SECTION	7 of IBC

ORDER

IA (IBC)/826/2024

Present: Ld. Counsel Mrs. Mummaneni Vazra Laxmi for the Applicant.

Mr. Madhusudhan Rao, Liquidator.

This application has been moved for extension of liquidation period by one year w.e.f., 18.04.2024 till 17.04.2025. Keeping in view the submissions made in the application, the liquidation period is extended by 6 months w.e.f., 18.04.2024. Accordingly, this application is allowed and disposed of.

Sd/-

MEMBER (T)

Sd/-

MEMBER (J)